

HIGH COURT OF JAMMU AND KASHMIR

ORDER No. 291
Dated: 08-06-2016

Subject:- Summer Vacation 2016 – Arrangement- Notified.

1. It is hereby notified for the information of all concerned that the High Court of Jammu and Kashmir will remain closed for the summer vacation of 2016 from the 13th June to 24th June, 2016 (both days inclusive). The period commencing from 13th of June to 18th of June, 2016 is 'No Work Period' for the Hon'ble High Court.
2. In terms of Rule-12 of the Jammu and Kashmir High Court Rules, 1999, I nominate the Judges named in the Column (1) below to be the Vacation Judges for both the Wings of the High Court to hear matters of urgent nature for the respective periods as shown against their names in Column (2):-

(1)	(2)
Srinagar Wing :	
Hon'ble Mr. Justice Dhiraj Singh Thakur	: 20 th June to 24 th June, 2016 (both days inclusive)
Jammu Wing :	
Hon'ble Mr. Justice B. S. Walia	: 20 th June to 24 th June, 2016 (both days inclusive)

Note:- The Advocates shall file their petitions in each Wing of the High Court on the dates 20th and 21st of June, 2016 (Monday and Tuesday) and the Vacation Judges shall hear and determine them on Wednesday, the 22nd of June, 2016.

Place: Srinagar
Date : 08.06.2016

Sd/-
(N. Paul Vasanthakumar)
Chief Justice

No:- 12070-85/G.S

Dated:- 08.06.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
5. President, High Court Bar Association, Jammu/Srinagar,
6. Protocol Officer, High Court Wing, Jammu/Srinagar,
7. Chief News Editor, Doordarshan Kendra, Jammu/Srinagar,
8. Chief Accounts Officer, High Court Main Wing, Srinagar,
9. Chief Librarian, High Court Wing, Jammu/Srinagar.
.....for information and necessary action.
10. Manager Government Press, Jammu/Srinagar, for publication in the Govt. Gazette.
11. Incharge NIC, High Court of J&K, Jammu/Srinagar, for uploading the same on High Court Website.
12. Office file.


(M. K. Hanjura)
Registrar General